

IN THE HIGH COURT OF JHARKHAND AT RANCHI

**L.P.A. No. 94 of 2019**

Muni Rana ... .. Appellant

Versus

M/s. Central Coalfields Limited and others ... .. Respondents

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**CORAM: HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

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For the Appellant: Mr. Abhishek Chandra, Advocate  
For the Resp-CCL: Mr. Anoop Kumar Mehta, Advocate  
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**Oral Order**  
**05/Dated: 10.09.2020**

As prayed, let the defects pointed out by the Office be removed  
by the appellant within four weeks.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**